

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5068**  
ANSWERED ON 02/04/2025

**FUNDS UNDER NCEEF**

5068. SHRI AZAD KIRTI JHA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total funds allocated under the National Clean Energy and Environment Fund (NCEEF) during the last five years;
- (b) the details of projects undertaken by the Ministry using this fund including project names, locations, objectives and the current status of their completion;
- (c) the funds disbursed to different States particularly coal-rich and thermal power-producing States to support clean energy initiatives and environmental mitigation measures;
- (d) whether the Government has undertaken any review of the effectiveness of the fund in promoting renewable energy and addressing environmental concerns in high-pollution States; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER  
(SHRI SHRIPAD YESSO NAIK)**

(a) to (e) As per the information received from the Department of Expenditure, Ministry of Finance, National Clean Energy & Environment Fund (NCEEF) was created out of cess on coal produced/imported, through Finance Bill 2010-11. All the states were eligible for NCEEF support. Subsequently, the Goods and Services Tax (Compensation to States) Act 2017, which has been notified in April 2017, provides that coal cess, along with some other cess would constitute Goods and Services Tax (GST) Compensation Fund and the same would be utilized to compensate the States for five years for potential losses on account of GST implementation.

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